

IN THE HIGH COURT OF JUDICATURE AT PATNA
Second Appeal No.255 of 2008

Uma Pandey & Anr

.... Appellant/s

Versus

Munna Pandey & Ors

.... Respondent/s

Appearance :

For the Appellant/s : Mr. Awanish Kumar Pandey
Mr. Ajay Dubey
Mr. Anjani Parashar

For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE KISHORE KUMAR
MANDAL
ORAL ORDER

11 25-01-2017

Perused the order passed by the Hon'ble Apex Court

placed at Flag- 'X' and 'Y'. Let those orders be retained on file.

Office shall proceed accordingly.

(Kishore Kumar Mandal, J)

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